

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2065  
ANSWERED ON:29.07.2002  
FREQUENT CHANGES IN MOTOR VEHICLES ACT  
PUTTASWAMY GOWDA

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the number plates of Motor Vehicles have been replaced from 1st July, 2002 as per the amended Motor Vehicles Act;
- (b) if so, whether the Government again propose to introduce/ enforce high security number plates for motor vehicles with effect from February 28, 2003; and
- (c) if so, the reasons for this whole exercise when the existing number plates are again to be changed and thereby putting financial strain on general public?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [ MAJOR GENERAL (RETD.)  
KHANDURI ]

(a) to (c): The amendment to Central Motor Vehicles Rules, 1989 mandating introduction of new high security registration plates shall come into force on 28th February, 2003 in respect of new vehicles. Vehicles already registered have been given a lead time of two years thereafter to switch over to the new High Security Registration Plates. Pending fitment of new high security registration plates, the change in the colour scheme on the existing registration plates i.e. letters and figures in black colour on yellow background in case of transport vehicles and in black colour on white background in case of other vehicles has been mandated on or before 1st February, 2002 in respect of transport vehicles and on or before 1st July, 2002 in other cases. This has been done as the new colour scheme offers maximum retro-reflectivity and visibility and also ensures safety of road users.